

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 10.04.2018

ORDER NO. 59AOF 2018

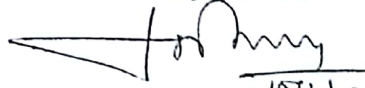
Hon'ble President is pleased to modify the sitting notified vide roster order no. 188/2016 for **CESTAT, Ahmedabad w.e.f. 23/04/2018 to 27/04/2018** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble President Dr. Satish Chandra, Hon'ble Sh. D. M. Misra, Member (Judicial) and Hon'ble Sh. C. J. Mathew, Member (Technical)	On 23/04/2018	Larger Bench Matters.
Hon'ble President Dr. Satish Chandra and Hon'ble Sh. C. J. Mathew, Member (Technical)	From 23/04.2018 to 27/04/2018	Excise, Customs and Service Tax Division Bench matters. (On 23/04/2018 after Larger Bench is over)
Hon'ble Sh. D. M. Misra, Member (Judicial)	From 23/04/2018 to 27/04/2018	Single Member Matters.

Note:

1. Original Bench will resume after the larger Bench matters are over.
2. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
3. If the Larger Bench matter is not over on 23/04/2018 it will be taken on for the subsequent dates.

By Order



10/4/18
(A.Mohan Kumar)

Registrar

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Dy.Registrar